

Use of D.I.R. against Hoarders and Profiteers

- *67. {
 Shri Bhagwat Jha Azad:
 Shri Y. S. Chaudhary:
 Shri Bagri:
 Shri Vishram Prasad:
 Shri Umanath:
 Shri A. K. Gopalan:
 Shri Imbichibava:
 Shri Sidheshwar Prasad:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have taken specific action under the Defence of India Rules and other laws against the traders for hoarding and profiteering;

(b) if so, its impact on the rising prices; and

(c) the number of such persons so far arrested and prosecuted, State-wise?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes, Sir.

(b) There are numerous factors that have an impact on the price situation, and it is not possible to isolate a particular factor and determine its impact.

(c) From information available to us, 7,307 persons were arrested in different States under the relevant provisions of the Defence of India Rules, 1962, since the declaration of the Emergency. Information in regard to the number of persons prosecuted and those proceeded against under other laws is being collected and will be laid on the Table of the House in due course.

Resettlement of Refugees

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 Shri Hukam Chand
 Kachhavaia:
 Shri Bade:
 Shri Chandak:
 Shri Bakliwal:
 Shri Vidya Charan Shukla:

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 Shri Uikey:
 Shri Wadiwa:
 *68. {
 Shri Surya Prasad:
 Shri R. S. Tiwary:
 Shri J. P. Jyotishi:
 Shri Gokulananda Mohanty:
 Shri Rama Chandra Mallick:
 Shri Sham Lal Saraf:
 Shri Surendra Nath Dwivedy:
 Shri D. D. Mantri:

Will the Minister of **Rehabilitation** be pleased to state:

(a) the total number of schemes together with the indication of cost received from the Governments of Orissa and Madhya Pradesh for re-settlement of new migrants from East Pakistan;

(b) the broad outlines of industrial schemes so far sanctioned in respect of both these State Governments; and

(c) if no such sanction has been issued in respect of any such schemes to either of the two States, when it is likely to be issued?

The Minister of Rehabilitation (Shri Mahavir Tyagi): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3378/64].

Indian Contingent to Tokyo Olympics

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 Shri Vidya Charan Shukla:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:
 Shri Bagri:
 Shri Vishram Prasad:
 Shri Ram Sewak Yadav:
 *69. {
 Shri S. M. Banerjee:
 Shri H. C. Soy:
 Shri Subodh Hansda:
 Shri Dinen Bhattacharya:
 Dr. Saradish Roy:
 Dr. Ranen Sen:

Will the Minister of **Education** be pleased to state:

(a) whether Government have noted the poor performance by the Indian contingent in the Olympic Games at Tokyo; and

(b) if so, the action proposed to be taken to improve upon the present state of affairs?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) Government do not consider the performance of the Indian Contingent in the Olympic Games at Tokyo altogether poor.

(b) It is proposed to lay greater emphasis on the all round development of games and sports in the country during the next Five Year Plans.

Desertion of Camps

- *70. { Shri Nambiar:
 Dr. Saradish Roy:
 Shri Dinen Bhattacharya:
 Dr. Ranen Sen:
 Shri Gokulananda Mohanty:
 Shri Rama Chandra Mallick:
 Shri Prakash Vir Shastri:

Will the Minister of Rehabilitation be pleased to state:

(a) the number of refugees deserting Dandakaranya and Hastinapur Camps during 1964 without informing the authorities;

(b) whether Government have conducted an enquiry into the causes of this state of affairs;

(c) if so, the findings thereof; and

(d) if not, whether Government are considering to enquire into the matter?

The Minister of Rehabilitation (Shri Mahavir Tyagi): (a) 7159 families consisting of 32021 persons have left the camps in the Dandakaranya area and in Hastinapur.

(b) and (c). Yes, Sir. The main reasons for the persons leaving the camps are:—

(i) insistence on allotment of agricultural land which was not readily available.

(ii) disinclination to do manual work.

(iii) the hot climate of the locality to which the migrants are not accustomed.

(iv) shortage of water supply caused by the sudden increase in population in the initial stages.

(v) inclination to join their relations in West Bengal or to rehabilitate themselves through their own efforts in West Bengal.

(d) Does not arise.

All India Educational Service

- { Shri P. C. Borooah:
 Shri Vishram Prasad:
 Shri Bagri:
 Shri D. C. Sharma:
 Shri N. R. Laskar:
 Shri Oza:
 Shri Sidheshwar Prasad:
 *72. { Shri Prakash Vir Shastri:
 Shri Jagdev Singh
 Siddhanti:
 Shri Gokulananda
 Mohanty:
 Shri Rama Chandra
 Mallick:
 Shri H. V. Koujalgi:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 226 on the 18th September, 1964 and state:

(a) whether all the State Governments have since given their concurrence to the creation of an All India Educational Service;

(b) if so, whether the service has since been constituted; and

(c) the broad outline of the final scheme?

The Minister of Education (Shri M. C. Chagla): (a) and (b). No, Sir.

(c) The broad outlines of the scheme have not yet been finalised.

Corruption Charges against Ministers of Orissa

- { Shri Yashpal Singh:
 Shri Bagri:
 Shri Vishram Prasad:
 Shri Prakash Vir Shastri: